

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 28.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 2666/15, & 1678/15, 5162/15 & 4418/15	U.P. Gaur	V.R. Bajwa
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No.60/14 M/S Shri Subham Builders & colonizers Vs. Mayura Township Project Develpers Pvt. Ltd.	Sanjay Joshi	K.S. Sharma
3	Sh. Vinodi lal Mathur Advocate	S.B. Cri. Leave To Appeal No. 1049/15 Manjeet Singh Vs Ranjeet Singh	G.P. Kaushik	Ajeet Bhandari
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Criminal Revision Petition No. 89/16 Narendra Singh Vs. Smt. Dharmendri	T.C. Sharma	Dilip Khandelwal
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No.91/09 Amer Chand Vs. Smt. Vijaiya	Bharat Saini	J.P.Gupta
6	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Criminal Misc. Bail Application No.1356/16 Shishir Vs. State	Ashvin Garg	Achantya Kaushik
7	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Cr. Revision Petition No.971/15 Girraj Vs. Rekha	S.K. Jindal	Ashvin Garg
8	Sh. A.K. Bajpai , Advocate	S.B. Cr. Revision Petition No. 749/12 Ganesh Textile Traders Vs. M/s Narendra Kumar & Praveen Kumar	Manoj Sharma	M.C. Jain
9	Smt. Madhuri Singh , Advocate	S.B. Cri. Misc. Bail Application No. 2613/16 Ayvb Kedar Khan Vs. State S.B. Cri. Misc. Bail Application No. 2482/16 Kadar Soleman Khan Vs. State	Sandeep Pathak	Sanjay Sharma
10	Ms. Anupama Chaturvedi, Advocate	S.B. Cri. Misc. Bail Application No. 2209/16 Mukesh Kumar Vs. State	Vikash Kumar Jakhar	S.S. Gaur

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

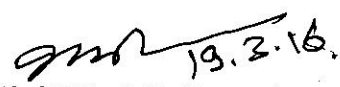
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
2	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
3	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 333/16 Minikashi Yadav Vs. Gajendra Singh Yadav	Sanjay Sharma	M.S. Choudhary
4	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
5	Sh. Manoj Sharma, Advocate	D.B. Civil Special Appeal No. 994/15 Dropadi Vs. The Borad Of Revenue and Others	Vijay Choudhary	Raghuvendra Singh
6	Sh. Alok Garg, Advocate	D.B. Civil Special Appeal No. 490/15 Director National InstituteOf Ayurved Vs. Central Govt. Industrail cum Labur Court & Anr.	M.D. Agrawal	Dharmendra Jain
7	Sh. Alok Garg, Advocate	S. B. Civil First Appeal No. 259/11 Chogalal Vs. Laxman Singh	Praveen Jain	Dr. A.S. Khangarot
8	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal
9	Sh. Harish kumar Tripathi Advocate	S.B. Civil Misc. Appeal No. 2781/07 Dr. Ram Narain Vs. Smt. Roopwati	K.K. Sharma	Sanjay Mehrishi
10	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar

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